

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub:- High Court for the State of Telangana – Letter received from the Registrar (Administration), National Judicial Academy, Bhopal – Approval of Academic Calendar for the months of August & September, 2019 and Nominations of two Junior Civil Judges for the Academic Programme No. P – 1166, "Orientation Programme for Junior Division Judges" scheduled to be held from 06.09.2019 to 12.09.2019 – Nomination of Judicial Officers – Orders issued.

Ref: Letter dt:09.08.2019, from the Registrar (Administration), National Judicial Academy, Bhopal.

ORDER: ROC.NO. 682/SO/2019, DATED 30.08.2019

The Hon'ble High Court has been pleased to nominate Ms.V.Sowmya, III Additional Junior Civil Judge, Medchal, Rangareddy District and Ms.Rubina Fatima, Special Judicial Magistrate of First Class, Excise Court-cum-V Additional Junior Civil Judge, Khammam, to participate in the Academic Programme No. P – 1166, "Orientation Programme for Junior Division Judges" scheduled to be held from 06.09.2019 to 12.09.2019 at National Judicial Academy, Bhopal.

The Officers, who are nominated, are instructed to go through the "Joining Instructions" published on the National Judicial Academy website.


REGISTRAR GENERAL

30.8.19

To

1. The Individual concerned.
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)